

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3623
ANSWERED ON:19.03.2013
NHRC DIRECTIVES ON CRIME
Reddy Shri Modugula Venugopala

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the National Human Rights Commission (NHRC) has taken cognizance of several cases of crime against women and children including trafficking;
- (b) if so, the details thereof;
- (c) whether the NHRC has issued any directives to the Union and the State Governments for investigation of such matters and providing compensation to the victims; and
- (d) if so, the details thereof and the reaction of the Union and the State Governments in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a) & (b): As per information provided by the National Human Rights Commission (NHRC), the Commission has taken cognizance of complaints of alleged violation of human rights of women and children. Statements indicating the number of cases registered State-wise during the last three years regarding alleged human rights violation of women, children and immoral traffic in women and children, are enclosed at Annexure – I, II & III respectively.
- (c) & (d): Ministry of Home Affairs is not aware of any such directives from National Human Rights Commission (NHRC) in this regard.